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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

पत्रांक संख्या HO4442 सी-5/95/OA No 343/23

दिनांक 19-12-23

To,

The Registrar General,
Principal Bench,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi-110001

Sub: Regrading Joint Inspection Reprt in O.A. No. 343/2022 In Re: Shani Pratap Singh Versus State of Uttar Pradesh & Ors. order dated 06.10.2023.

Sir,

In compliance to the order dated 06.10.2023 passed by this Hon'ble National Green Tribunal in O.A. No. 343/2022 In Re: Shani Pratap Singh Versus State of Uttar Pradesh & Ors., the Joint Inspection Report on behalf of UPPCB is hereby attached with a request to put up before Hon'ble National Green Tribunal for kind perusal and consideration.

Enclosure: As above.

Your's Sincerely,

(Dr. Ram Karan)

**Chief Environmental Officer,
Circle-5**

Copy to:

1. Shri Pradeep Mishra, Advocate for UPPCB.
2. Law Officer-I, UPPCB, Lucknow.
3. Regional Officer, UPPCB, Lucknow.

**Chief Environmental Officer,
Circle-5**

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Joint Inspection Report
(07-12-2023)

Of

M/S Ram Shankar Brick Field (Trade Name Pradhan Brick Field -PBF) Village and
Post-Tezwapur, Block- Trivediganj, Tehsil - Haidergarh, District- Barabanki.

Shani Pratap Singh V/s State of Uttar Pradesh

(O.A. no 343/2022)

Prepared by

The joint committee of UPPCB

And

District Administration, Barabanki

Constituted by

Hon'ble National Green Tribunal

(Order dated 06th October, 2023)

Joint inspection report of M/S Ram Shankar Brick Field (Trade Name Pradhan Brick Field -PBF) Village, Post-Tezwapur, Block- Trivediganj, Tehsil - Haidergarh, District- Barabanki compliance of direction issued by Hon'ble National Green Tribunal in case of O.A. No. 343/2022 Shani Pratap singh Vs State of Uttar Pradesh Reg-

Background:

Hon'ble NGT, New Delhi in O.A. No. 343/2022 Shani Pratap Singh V/S State of Uttar Pradesh has passed order dated 27-09-2022 regarding joint inspection of M/S Ram Shankar Brick Field (Trade Name Pradhan Brick Field -PBF) Village, Post-Tezwapur, Block- Trivediganj, Tehsil - Haidergarh, District- Barabanki. The main contents of the order were as follows:-

“.....4.However, in its report the Joint Committee has not referred and taken into consideration the Uttar Pradesh Brick Kiln (Siting Criteria for Establishment) Rules, 2012, various guidelines/notifications issued by the CPCB&MoEF& CC. The Joint Committee is directed to re-visit the matter and submit its report by taking into consideration the requirement of the above mentioned rules/ guidelines within one month.

5. In view of the averments made in the application, we also consider it appropriate to have response of (1) State of Uttar Pradesh through Chief Secretary, Government of Uttar Pradesh, (2) UPPCB, (3) District Magistrate, Barabanki and (4) Project Proponent- M/s. Ram Shankar Brick Field (trade name 'Pradhan Brick Field (P.B.F)'), Village and Post Office Tezwapur, Block Trivediganj, Tehsil- Haidergarh, District- Barabanki who stand impleaded as respondents No. 1 to 4. Notice of the application be issued to the respondents requiring them to file their response/ reply within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF... ..”

In compliance to the aforesaid direction the joint Committee had inspected of M/S Ram Shankar Brick Field (Trade Name Pradhan Brick Field -PBF) Village, Post-Tezwapur, Block-Trivediganj, Tehsil - Haidergarh, District- Barabanki, on dated- 18-11-2022. The consideration Uttar Pradesh Brick Kiln (Siting Criteria for Establishment) Rules, 2012, as well as various guidelines/notifications issued by the CPCB&MoEF& CC. The finding at the time of inspection on dated 18-11-2022 as mention below-

1. M/S Ramshanker Brick Field (Trade Name Pradhan Brick Field -PBF) Village and Post-Tezwapur, Block-Trivediganj, Tehsil - Haidergarh, District- Barabanki. The Latitude and Longitude of above brick field are as follows-
Latitude- 26.6751320,
Longitude- 81.3098550.

2. At the time of Inspection Brick kiln ~~137~~ was not operational due to off season.
3. Brick kiln was established and operational since year 1997.
4. According to Uttar Pradesh Brick Kiln (Siting Criteria for Establishment) Rules, 2012 sub rule no-4 which is as follows
 "The emission standard and pollution control system including height of chimney for Brick kiln has notified by Ministry of Environment and Forest (MoEF) Government of India vide serial no.74 of Schedule 1 in notification no GSR543 (E) dated 22 July 2009 shall be applicable in case of brick kiln issued under the Environment (Protection) Rules, 1986."
 So all the parameters are checked as per Environment (Protection) Rules, 1986.

The observed parameters are as follows-

Sr. No.	Parameters	Standard	Observed
1	Particulate Matter	250 Mg/Nm ³	218 Mg/Nm ³
2	Stack Height	Minimum stack height (other than vertical shaft brick kiln)-24 metre	36 metre

At the time of inspection, it was found that Gravitational Settling Chamber with stack of 115 feet is installed as air pollution control system.

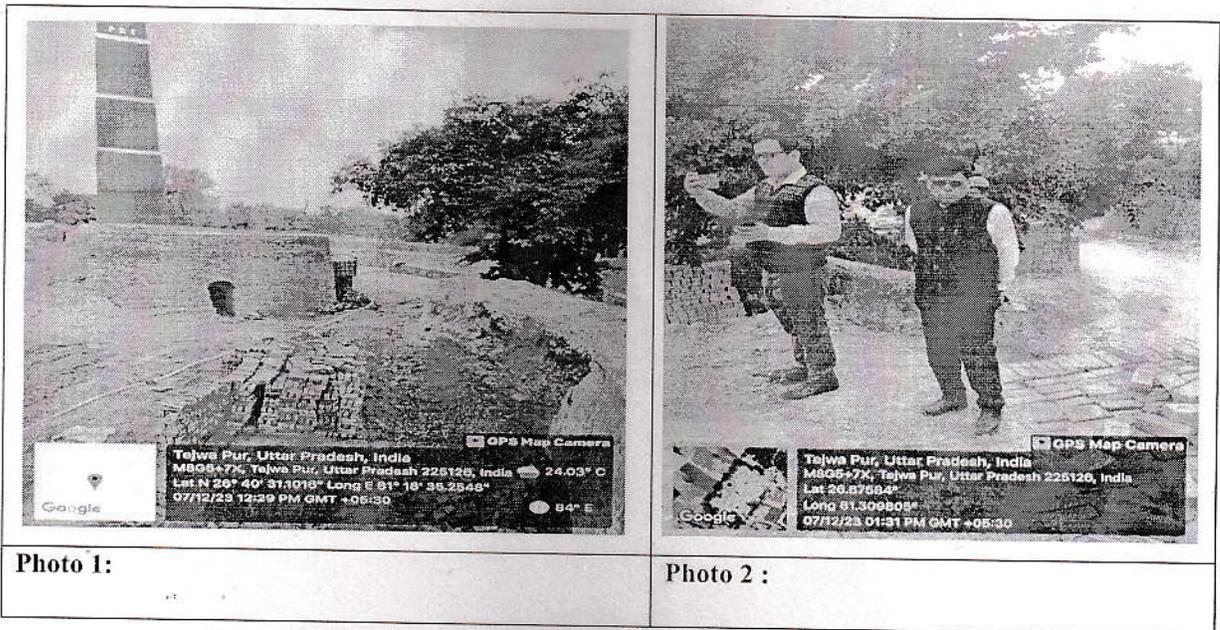
5. Brick kiln has submitted the analysis report dated 11.04.2022 of the gaseous emission generating from the stack from approved laboratory M/s Ultra Testing and research laboratory. The observed parameters of the Analysis report are found as P.M-218 Mg/NM³, SO₂- 16 Mg/NM³, NO_x- 42 Mg/NM³ and CO- 112 Mg/NM³. All the parameters were found as per emission standards of the Environment (Protection)Rules, 1986.
6. Port hole and platform have installed on the chimney by the Brick Klin.
7. The zig-zag technology was not installed in the Brick Klin. The representative ensured that the brick kiln would be converted to zig-zag technology within the time frame of dated (22.02.2024).
8. As per Ministry of Environment, Forest and ClimateChange Notification dated 22-02-2022 –“The existing brick kilns which are not following zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making within a period of (a) one year in case of kilns located within ten kilometre radius of non-attainment cities as defined by Central Pollution Control Board (b) two years for other areas. Further, in cases where Central Pollution Control Board/State Pollution Control Boards/Pollution Control Committees has separately laid down timelines for conversion, such orders shall prevail” .
9. Notice has been issued to the brick kiln for compliance of the notification mentioned above.

Further Hon'ble NGT, New Delhi in O.A. No. 343/2022 Shani Pratap Singh V/S State of Uttar Pradesh has pass order dated 06-10-2023 regarding file a fresh report of M/S Ram Shankar Brick Field (Trade Name Pradhan Brick Field -PBF) Village, Post-Tezwapur, Block- Trivediganj, Tehsil - Haidergarh, District- Barabanki in compliance of above order dated 06-10-2023 the joint committee of ROPCB Lucknow and District Administration, Barabanki has inspected of M/S Ram Shankar Brick Field (Trade Name Pradhan Brick Field -PBF) Village and Post-Tezwapur, Block-Trivediganj, Tehsil - Haidergarh, District- Barabanki, on dated- 07-12-2023. The finding at the time of inspection on dated 07-12-2023 as mention below-

1. Brick kiln M/S Ram Shankar Brick Field (Trade Name Pradhan Brick Field - PBF) Village, Post-Tezwapur, Block-Trivediganj, Tehsil-Haidergarh, District-Barabanki was not operational at the time of inspection due to off season.
2. At the time of inspection, it was found that civil work was in progress for converting to zig-zag technology as per the Ministry of Environment, Forest and Climate Change Notification dated 22-02-2022. The representative ensured the brick kiln would operate when converted to zig-zag technology.

Photo gallery:

Photographs taken during inspection of M/S Ramshanker Brick Field (Trade Name Pradhan Brick Field -PBF) Village and Post-Tezwapur, Block-Trivediganj, Tehsil - Haidergarh, District- Barabanki on dated 07-12-2023.



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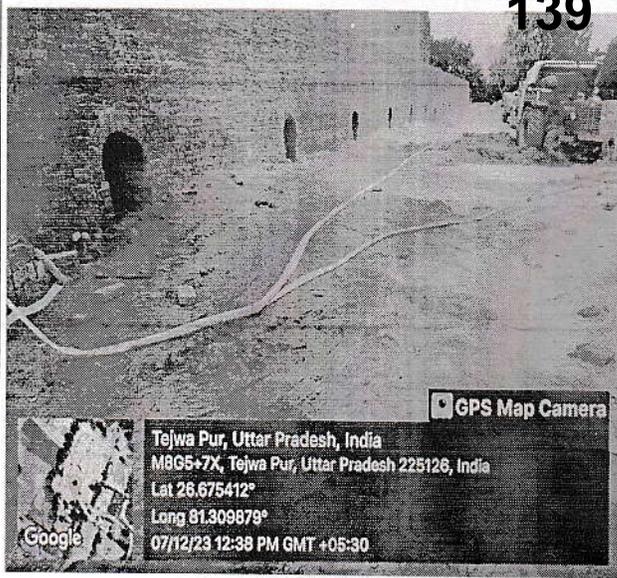


Photo 3:

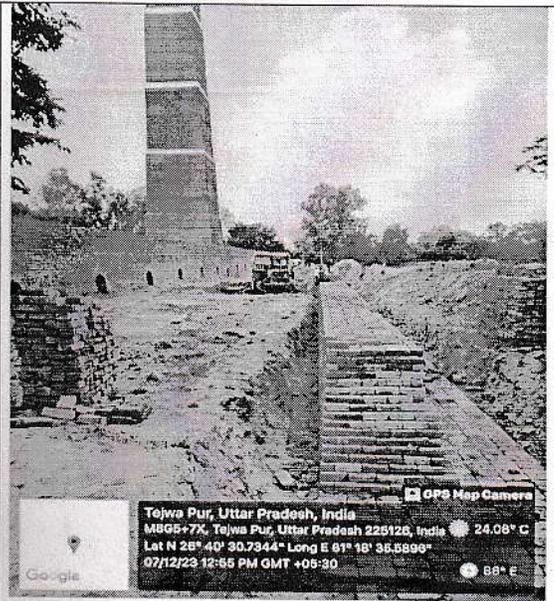


Photo 4:

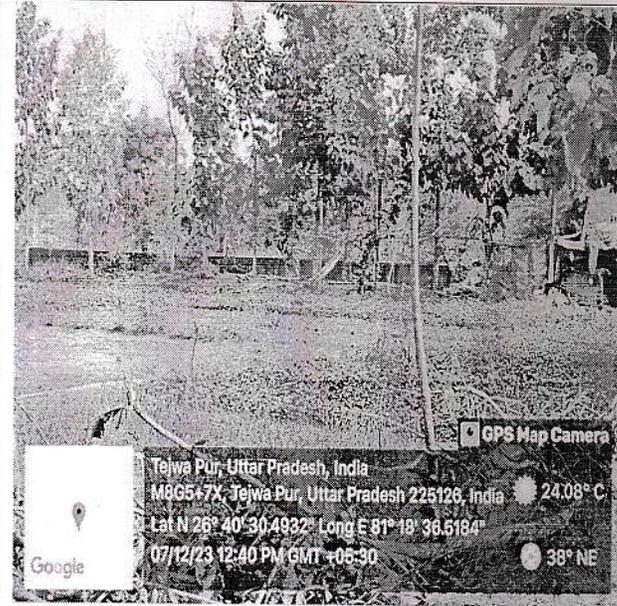


Photo 5:

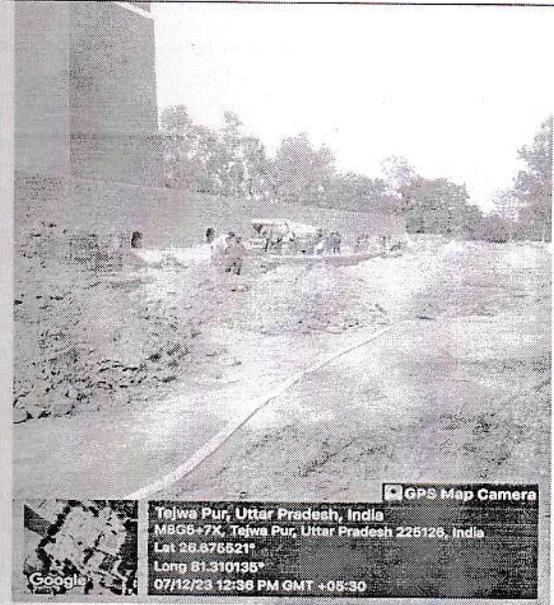


Photo 6:

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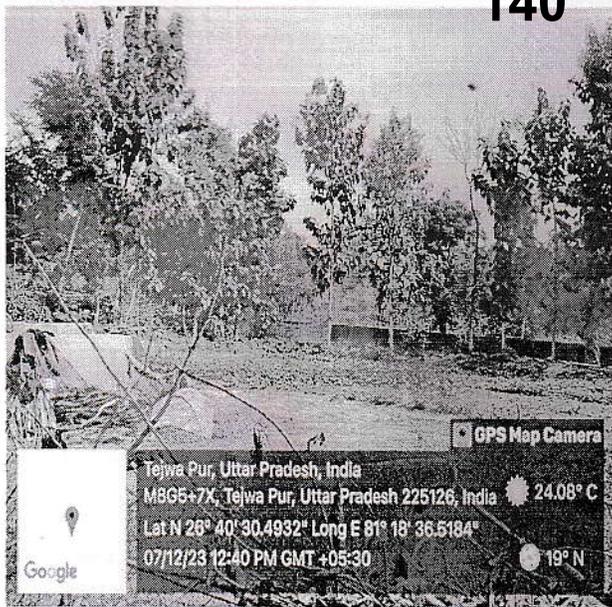


Photo 7:

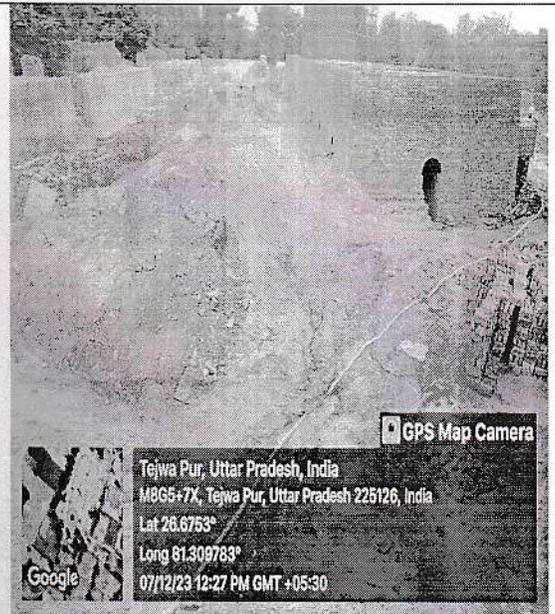
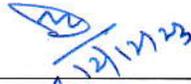


Photo 8:

Inspection team:

Sr. No.	Name of Inspecting Officers	Designation	Signature
1	Shri Chandra Kant Tripathi	Deputy Collector, District-Barabanki	 12/12/23
2	Vinod Kumar	AEE, Regional Office, UPPCB, Lucknow.	 12/12/23
3	Himanshu sonkar	SA, Regional Office, UPPCB, Lucknow.	 12/12/23